Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl.	Category of creditor	Summary o	of claims received	Summary	of claims admitted	Amount of	Amount of claims	Amount of	Details	Remar
No.		No. of claims	Amount	No. of claims	Amount of claims admitted	contingent claims	not admitted	claims under verification	in Annexur e	ks, if any
1	Secured financial creditors belonging to any class of creditors	1	5,64,34,245.20	1	5,64,25,171.00	-	9,074.20	-	1	
2	Unsecured financial creditors belonging to any class of creditors	2	63,04,274.00	2	61,54,190.00	-	1,50,084.00	-	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	-	0	_	-	-	-	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	-	0	-	-	-	-	4	
5	Operational creditors (Workmen)	0	-	0	-	-	-	-	5	
6	Operational creditors (Employees)	0	-	0	-	-	-	-	6	
7	Operational creditors (Government Dues)	3	1,22,83,40,505.00	3	94,71,39,548.00	-	28,12,00,957.00	-	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	3	17,37,99,315.00	3	16,09,21,230.00	-	1,28,78,085.00	-	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	-	0	-	-	-	-	9	
	Total	9	1,46,48,78,339.20	9	1,17,06,40,139.00	-	29,42,38,200.20	-		

Name of the corporate debtor: SALASAR EXIM LIMITED; Date of commencement of Liquidation: 05-11-2024; List of creditors as on: 03-01-2025

List of secured financial creditors belonging to any class of creditors

Sl.	Name of	Details of cla	im received		I	Details of cla	im admitted			Amount	Amount of	Amount of	Amount	Remark s,
No.	Credi tor	Date of	Amount	Amount of	Nature	Amount	Amount	Whether	% of	of	any	claim not	of claim	if any
		receipt	claimed	claim	of claim	covered by	covered by	related	voting	continge-	Mutual	admitted	under	
				admitted		security	guarantee	party?	share in	nt	dues, that		verifica-	
						interest			CoC	claim	may be set-		tion	
1	HDFC Bank	02-12-2024	5,64,34,245.20	5,64,25,171.00	Secured	No	No	No	90.17	0	0	9,074.20	0	Security
	Limited				Financial									deemed to
					Creditor									be
														relinquished

Annexure-2
Name of the corporate debtor: SALASAR EXIM LIMITED; Date of commencement of Liquidation: 05-11-2024; List of creditors as on: 03-01-2025

List of unsecured financial creditors belonging to any class of creditors

Sl.	Name of creditor	Details of	f claim received		Details of o	claim admitte	d		Amount of	Amount	Amount of claim	Amount of	Remarks
No.		Date of	Amount claimed	Amount of claim Nature of		Amount	Whethe	% of voting	contingent	of any	not a dmitted	claim und er	if any
		receipt		admitted	claim	covered by	r	share in	claim	mutual		verifica tion	
						guarantee	related	CoC		dues, that			
							party?			may be set-			
1	Yes Bank	25-07-2023	31,07,592.00	29,85,752.00	Unsecured	NA	No	4.77	-	-	1,21,840.00	-	
					Financial								
					Creditor								
2	Bajaj Finance Limited	16-08-2023	31,96,682.00	31,68,438.00	Unsecured	NA	No	5.06	-	-	28,244.00	-	
					Financial								
					Creditor								

Name of the corporate debtor: SALASAR EXIM LIMITED; Date of commencement of Liquidation: 05-11-2024; List of creditors as on: 03-01-2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Name of		of claim		Details of o	claim admitt	ed				Amount of			
cre-	rece	eived							conti-	any mutual	claim not	claim	, if any
ditor	Date of	Amou nt	Amount of	Nature of	Amount	Amount	Whether	%	ngent claim	dues, that	admitted	under	
	rec eipt	clai med	claim	claim	covered by	covered by	related	voting		may be set-		verifica-	
			admitte d		secur	guar antee	party?	share in		off		tion	
								CoC					
NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
			·								·	·	

Annexure-4
Name of the corporate debtor: SALASAR EXIM LIMITED; Date of commencement of Liquidation: 05-11-2024; List of creditors as on: 03-01-2025

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl.	Name of	Details o	f claim	Details of claim admitted					Amount of	Amount of any	Amount of	Amount of	Remarks, if
No.	cre-	received							conti-	mutual dues,	claim not	claim under	any
	ditor	Date of	Amount	Amount of	Nature of	Amount	Whether	% of Voting	ngent	that may be	admitted	verification	
		receipt	claimed	claim	claim	covered by	related	ated share in		set-off			
		_		admitted		guar-	party?	? CoC					
						antee							
	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	

Name of the corporate debtor: SALASAR EXIM LIMITED; Date of commencement of Liquidation: 05-11-2024; List of creditors as on: 03-01-2025

List of operational creditors (Workmen)

S	. Name of	Name of workman	Details of	claim		D	etails of clair	n admitted	Amount of	Amount of	Amount of	Amount of	Remarks, if
N	o. authorised		received						conti-	any mutual	claim under	claim not a	any
	representative, if any		Date of receipt	Amount claimed	Amount of claim admitted	of claim	Whether related party?	% voting share in CoC, if applicable	ngent claim	dues, that may be set-off	verification	dmitted	
	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	

Name of the corporate debtor: SALASAR EXIM LIMITED; Date of commencement of Liquidation: 05-11-2024; List of creditors as on: 03-01-2025

List of operational creditors (Employees)

Γ	Sl.	Name of authorised of	Name	Deta	ails of	Г	etails of cla	im admitted		Amount of	Amount of	Amount of	Amount of	Remarks, if
	No.	representa- tive, if any	empl	claim i	received					contin- gent	any mutual	claim under	claim not	any
			-oyee	Date of	Amount	Amount of	Nature of	Whether	% of voting	claim	dues, th at	verifica -	admitted	
				receipt	claimed	claim	claim	related	shar e in		may be set-	tion		
								party?	CoC, if		off			
									applicable					
		NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	

Annexure-7 Name of the corporate debtor: SALASAR EXIM LIMITED; Date of commencement of Liquidation: 05-11-2024; List of creditors as on: 03-01-2025

List of operational creditors (Government dues)

Sl.	Details of claima	ant	Details o	f claim received	Det	ails of clain	admitted		Amount of	Amount of	Amount of	Amount of	Remarks, if
No.			Date of	Amount	Amount of	Nature of	Whether	% of voting	contingent	any mutual	claim under	claim not	any
	Department	Govern	receipt	claimed	claim admitted	claim	related	shar e in	claim	dues, th at	verification	admitted	
	Department	ment					party?	CoC, if		may be set-			
								annlicable		off			
1	Commissioner of	State	25-08-2023	2,52,33,264.00	2,52,33,264.00	Government	NA	NA	NA	NA	NA	NA	As admitted
	Commercial					Dues							by RP
2	Asst. Commission	State	06-09-2023	#######################################	5,62,58,993.00	Government	NA	NA	NA	NA	NA	28,12,00,957.00	As admitted
	of Central Tax,					Dues							by RP
	CGST & CX,												
	Bally-I Division,												
	Howrah CGST &												
	CX												
	Commissionerate												
3	Deputy	Center	07-10-2023	##############	#######################################	Government	NA	NA	NA	NA	NA	NA	As admitted
	Commissioner of					Dues							by RP
	Income Tax,												
	Central Circle-												
	4(3), Kolkata												

Name of the corporate debtor: SALASAR EXIM LIMITED; Date of commencement of Liquidation: 05-11-2024; List of creditors as on: 03-01-2025

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl	Name of cre ditor	Details o	f claim received							Amount of	Amount of	Amount of	Amount of	Remarks, if
N	o.	Date of	Amount	Amount of	Natur e of	Amount	Amount	Whether	% of	contin- gent	any mutual	claim not	claim under	any
		receipt	claimed	claim	claim	covered by	covered by	related	voting	claim	dues, that	admitted	verification	
		admi				security	guarantee	party?	share in		may be set-			
						interest			CoC		off			
1	Surya International	25-07-2023	#############	############	Operational	NA	NA	NA	NA	NA	NA	NA	NA	
					creditor									
2	Devikripa Trading Private L	14-08-2023	3,97,62,671.00	2,68,84,586.00	Operational	NA	NA	NA	NA	NA	NA	###############	NA	
					creditor									
3	Joyvision Electromec	04-12-2024	32,23,423.00	32,23,423.00	Operational	NA	NA	NA	NA	NA	NA	NA	NA	
					creditor									

Name of the corporate debtor: SALASAR EXIM LIMITED; Date of commencement of Liquidation: 05-11-2024; List of creditors as on: 03-01-2025

List of other creditors (Other than financial creditors and operational creditors)

	SI.	Name of cre	Deta	ails of		Details of claim admitted					Amount of	Amount of	Amount of	Remarks,
1	No	-ditor	claim	received						contin	any mutual	claim not	claim	if any
			Date of	Amount	Amount of	Amount of Nature of Amount co Amount co Whether -						admitted	under	
			receipt	claimed	claim	claim	vered by	vered by	related		may be		verifica-	
					admitted		Security	guarantee	party?		set-off		tion	
L							interest							
		NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	